

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 994 OF 2024

IN THE MATTER OF:

Puran Singh ChouhanPETITIONER

VERSUS

State of Uttar Pradesh & Ors.RESPONDENT

MEMO OF PARTIES (As Per ORDER DATED 17.07.2025)

Puran Singh ChouhanPETITIONER

VERSUS

1. State of Uttar Pradesh

Through Principal Secretary,
Environment, Forest and Climate Change Department,
Government of Uttar Pradesh,
Office of the Principal Chief Conservator of Forests,
17, Rana Pratap Marg, Lucknow-226001, Uttar Pradesh
Email: pccf-up@nic.in/ rocz.lko-mef@nic.in

Respondent No.1

2. SEIAA, Uttar Pradesh

Through its Member Secretary,
Through Member Secretary
Vineet Khand-1, Gomti Nagar, Lucknow-226010
Email: seiaaup@yahoo.com/ msseiaaup@gmail.com

Respondent No.2

3. District Magistrate, Agra

District Magistrate Collectorate Agra – 282010
Email: dmagr@nic.in

Respondent No.3

4. Uttar Pradesh Pollution Control Board

Through its Member Secretary,
Building No. TC-12, Vibhuti Khand, Gomti Nagar,
Lucknow, Uttar Pradesh 226010
Email: ms@uppcb.in

Respondent No.4

5. Agra Development Authority

Through its Vice-Chairman,
Ratan Muni Road, Jaipur House Colony,
Agra, Uttar Pradesh, 282010
Email:- vcadaagra@gmail.com/ support@adaagra.org.in

Respondent No.5